

Annexure-7

Name of the Corporate Debtor: DCP INDIA PVT. LTD.; Date of Commencement of CIRP: 27.09.2022; List as on : 02.11.2023

List of operational creditors (Government dues)

S.No.	Details of claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Deptt.	Govt.	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Excise & Taxation	Haryana	30-11-2022	₹ 25,82,59,562.00	₹ -		NO	N/A	N/A	N/A	₹ 25,82,59,562.00	₹ 25,82,59,562.00	no document/information received
2	Trade & Taxes/ Delhi GST	Delhi	17-11-2022	₹ 1,09,37,298.00	₹ -		NO	N/A	-	N/A	₹ 1,09,37,298.00	₹ 1,09,37,298.00	no document/information received
3					₹ -		NO	N/A	N/A	N/A	₹ -	₹ -	
			TOTAL	₹ 26,91,96,860.00	₹ -		NO	N/A	-	0	₹ 26,91,96,860.00	₹ 26,91,96,860.00	
<p>Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records</p>													